|     | DEFECTIVE REPORT LIST          |                         |                                                                                                                                                                                                                                                                                                         |  |
|-----|--------------------------------|-------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
|     | DEFECTIVE REPORT OF 01-02-2023 |                         |                                                                                                                                                                                                                                                                                                         |  |
| Sl  | Case Number                    | Advocate for            | Defects as per S.R.                                                                                                                                                                                                                                                                                     |  |
| no. |                                | Petioner/Caveator       |                                                                                                                                                                                                                                                                                                         |  |
| 1   | WP(C)/1960/2023                | AJIT KUMAR PANDA        | OTHERS. ANNX 1 & 2 NOT LEGIBLE                                                                                                                                                                                                                                                                          |  |
| 2   | CRLREV/47/2023                 | RAKESH KUMAR<br>MALLICK | OTHERS. ONE SIDE COPY OF ANN 1 & COPY OF ANN 2 NOT ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                  |  |
| 3   | WA/97/2023                     | PRAKASH KUMAR<br>MISHRA | 18. CERTIFIED COPY OF<br>TRIAL/APPELLATE COURT ORDER<br>NOT FILED<br>24. LIMITATION NOT IN TIME /<br>EXPIRED.                                                                                                                                                                                           |  |
| 4   | WA/94/2023                     | SAILABALA JENA          | OTHERS. PROVISION OF LAW NOT PROPER OTHERS. CODE NOT PROPER OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED OTHERS. APPEAL NO. MENTIONED AT THE TOP OF THE 1ST PAGE OF APPEAL MEMO IS TO BE FOLLOWED BY CASE NO. ALONG WITH THE DATE OF DISPOSAL 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |  |
| 5   | TRP(C)/41/2023                 | ANITA SAHOO             | OTHERS. DATE CHART NOT<br>CORRECTLY PAGEMARKED                                                                                                                                                                                                                                                          |  |
| 6   | CRLMC/518/2023                 | SIDHARTHA DAS           | 3. AUTHENTICATION FEE IS DEFICIENT.                                                                                                                                                                                                                                                                     |  |
| 7   | CRLMC/485/2023                 | SIDHARTHA DAS           | 19. UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED                                                                                                                                                                                                                                          |  |
| 8   | WP(C)/2733/2023                | DEBASIS TRIPATHY        | OTHERS. NEAT COPY OF PAGE 13 TO BE FILED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                         |  |

| 9  | WA/518/2020     | B.P.SATHPATHY            | OTHERS. PLACE IT AFTER FILING<br>OF C.COPY OF IMPUGNED ORDER                                                                                                                                                       |
|----|-----------------|--------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 10 | WP(C)/2639/2023 | PRASANNA PANDA (3)       | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED                                                                                    |
| 11 | WP(C)/2020/2023 | SUSANTA KUMAR<br>BARAL   | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED                                                                                    |
| 12 | WP(C)/2012/2023 | PRAVASH CHANDRA<br>JENA  | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                      |
| 13 | WP(C)/2030/2023 | NISHI KANTA<br>MISHRA    | OTHERS. NEAT COPY OF PAGE 39 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED                                                    |
| 14 | WP(C)/2776/2023 | BIJAY KUMAR<br>BEHERA    | OTHERS. NEAT COPY OF PAGE 26,27,35,36,38 TO 40,42 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                           |
| 15 | WP(C)/2082/2023 | JYOTSNARANI RATH         | OTHERS. NEAT COPY OF PAGE 20 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 16 | WP(C)/2775/2023 | BIJAY KUMAR<br>BEHERA    | OTHERS. NEAT COPY OF PAGE 26,27,35,36,38 TO 40,42 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                           |
| 17 | WP(C)/2018/2023 | SANTOSH KUMAR<br>MAHANTY | OTHERS. PUT UP FOR S.R AFTER<br>FILING 2ND COPY OF WRIT<br>PETITION                                                                                                                                                |

| 18 | WP(C)/2007/2023 | SHASHI BHUSAN<br>JENA      | OTHERS. NEAT COPY OF PAGE 15,22,25,27,31 TO 36,39 TO 40,42 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED                                                                                                                   |
|----|-----------------|----------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 19 | WP(C)/2549/2023 | BIJAY KUMAR<br>BEHERA      | OTHERS. NEAT COPY OF PAGE 25,26,32,33,35 TO 39 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                           |
| 20 | WP(C)/2550/2023 | BIJAY KUMAR<br>BEHERA      | OTHERS. NEAT COPY OF PAGE 25,26,32,33,35 TO 39 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                           |
| 21 | CRLMC/483/2023  | SATYAJIT<br>MOHAPATRA      | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                      |
| 22 | CRLMC/493/2023  | ASHOK KUMAR<br>BEHERA      | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                      |
| 23 | CMP/84/2023     | GOPAL CHANDRA<br>MOHANTY   | OTHERS. STATUS OF PARTIES IN<br>COURT BELOW NOT FURNISHED<br>OTHERS. DEFENDANTS NO. 2 TO 7<br>NOT MADE PARTIES IN THIS CASE                                                                                                                                                                                     |
| 24 | CMP/83/2023     | SURYA NARAYAN<br>SATPATHY  | OTHERS. STATUS OF PARTIES IN COURT BELOW NOT FURNISHED OTHERS. DEFENDANTS NO. 2 TO 5 NOT MADE PARTIES IN THIS CASE 3. AUTHENTICATION FEE IS DEFICIENT. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 25 | WP(C)/2623/2023 | SUJAY SHANKER<br>SINGH DEO | OTHERS. PAGEMARKS NOT<br>CORRECTLY FURNISHED AFTER                                                                                                                                                                                                                                                              |

|    |                 |                          | PAGE 23 .PLACE IT AFTER COMPLIANCE                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
|----|-----------------|--------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 26 | WA/101/2023     | SANJEEB<br>KHANDAYATRAY  | OTHERS. PUT UP FOR S.R AFTER<br>FILING C.COPY OF IMPUGNED<br>ORDER                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
| 27 | WA/112/2023     | LAXMAN PRADHAN           | OTHERS. MOBILE NO. OF ALL THE<br>ADVOCATE NOT FURNISHED<br>OTHERS. DATE CHART NOT FILED<br>OTHERS. SYNOPSIS FILED WITH<br>MORE THAN ONE PAGE                                                                                                                                                                                                                                                                                                                                                                                                                                               |
| 28 | CMP/85/2023     | NIRANJAN ROUT            | OTHERS. STATUS OF PARTIES IN COURT BELOW NOT FURNISHED OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED OTHERS. HONOURABLE THE C.J NOT ADDRESSED IN I.A 3. AUTHENTICATION FEE IS DEFICIENT. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 29 | WPCRL/11/2023   | ASISH KUMAR RAY          | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
| 30 | CRLMC/436/2023  | PRASANT KUMAR<br>SAHOO   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
| 31 | WP(C)/2604/2023 | KISHORE KUMAR<br>THAKKAR | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |

|    |                 |                          | LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED                                                                                                                                                                                                                        |
|----|-----------------|--------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 32 | WP(C)/2622/2023 | NIRANJAN PRASAD<br>PATRA | OTHERS. V.NAMA NOT PROPERLY EXECUTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 33 | CRLMC/438/2023  | CHANDAN<br>SAMANTARAY    | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                    |
| 34 | CRLMC/484/2023  | SURYAKANTA<br>DWIBEDI    | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                    |
| 35 | CRLMC/430/2023  | J.K.KHANDAYATRAY         | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                   |
| 36 | CMP/86/2023     | AYUSMAN<br>MAHANTA       | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                    |
| 37 | WP(C)/2853/2023 | DR.SIMANCHALLA<br>RANJIT | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                    |
| 38 | CRLMC/397/2023  | SATYAJIT<br>MOHAPATRA    | OTHERS. IMPUGNED ORDER BEING<br>TREATED AS CRLREV                                                                                                                                                                                                                                                                |
| 39 | CRLMC/441/2023  | BIREN SANKAR<br>TRIPATHY | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                    |
| 40 | CRLMC/404/2023  | SANJAY KUMAR<br>PRADHAN  | OTHERS. SYNOPSIS & DATE CHART<br>NOT FURNISHED<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                  |

| 41 | CRLMC/403/2023  | SANJAY KUMAR<br>BEHERA       | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                   |
|----|-----------------|------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 42 | CRLMC/402/2023  | DEEPAK KU SAHOO              | OTHERS. AFFIDAVIT NOT PROPER AS DEPONENT NAME IS WRONGLY TYPED OTHERS. V.NAMA NOT PROPERLY EXECUTED AS PETNR NO. 4 EXECUTED AS UTTAM MALLA 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 27. PETITIONS/APPEALS/APPLICATION NOT IN PROPER FONT/NOT IN PROPER FONT SIZE              |
| 43 | CRLMC/400/2023  | KALPATARU MISHRA             | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                   |
| 44 | CRLMC/398/2023  | BHABANI SHANKAR<br>DASPARIDA | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                   |
| 45 | WP(C)/2564/2023 | RAMDAS ACHARY                | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                   |
| 46 | WP(C)/2894/2023 | KIRTAN DANG                  | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                   |
| 47 | WP(C)/2893/2023 | KIRTAN DANG                  | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                   |
| 48 | WP(C)/6618/2019 | M/S.H.N.MOHAPATRA            | OTHERS. PAGE 16 NOT NEAT OTHERS. PAGE 21 IN 2ND COPY OF BRIEF NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 49 | WP(C)/2889/2023 | KIRTAN DANG                  | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                   |

| 50 | WP(C)/2891/2023 | KIRTAN DANG                | OTHERS. DEFICIT COURT FEE OF RS<br>12 /- TO BE PAID<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                            |
|----|-----------------|----------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 51 | WP(C)/2155/2023 | ARUN KUMAR<br>PATRA        | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                                                      |
| 52 | WP(C)/2162/2023 | RAJAKISHORE<br>SAHOO       | OTHERS. PAGE 107 & 122 ARE TO BE ATTESTED OTHERS. DESCRIPTION OF DOCUMENT MADE IN THE INDEX AS WELL AS IN THE BODY OF THE PETITION IN RESPECT OF A.8 DO NOT MATCH TO THE CONCERNED DOCUMENT OTHERS. PARAGRAPHS OF THE PETITION ARE TO BE CONSECUTIVELY NUMBERED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 3. AUTHENTICATION FEE IS DEFICIENT. |
| 53 | WP(C)/2180/2023 | SUBHASISH DAS              | OTHERS. PAGE 35 IS TO BE ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                    |
| 54 | WP(C)/2649/2023 | BIJAYA KUMAR<br>BEHERA 1   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                                                      |
| 55 | WP(C)/2617/2023 | SUJAY SHANKER<br>SINGH DEO | OTHERS. OP NO. 1 TO 3 NOT<br>PROPERLY DESCRIBED<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                |
| 56 | WP(C)/2738/2023 | SANJIB MOHANTY             | OTHERS. LOGO OF RS 50 /- NOT PAID OTHERS. NEAT COPY OF PAGE 13,15,17,18 TO 20 TO BE FILED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                |

| 57 | WP(C)/2739/2023 | SANJIB MOHANTY            | OTHERS. LOGO OF RS 50 /- NOT PAID OTHERS. NEAT COPY OF PAGE 13,15,17 TO 20 TO BE FILED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                     |
|----|-----------------|---------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 58 | WP(C)/2017/2023 | SUSANTA KUMAR<br>BARAL    | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED                                                                                   |
| 59 | CRLREV/41/2023  | JAYDEEP PAL               | OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED.                                                                    |
| 60 | CRLREV/42/2023  | JAYDEEP PAL               | OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED.                                                                    |
| 61 | FAO/44/2023     | ASHOK KUMAR<br>MISRA      | OTHERS. DATE OF IMPUGNED JUDGEMENT STATED IN INDEX AND IN APPEAL MEMO DOES NOT TALLY WITH THE DATE IN ANN 3 OTHERS. GOOD GROUND CERTIFICATE NOT SIGNED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 62 | WP(C)/3021/2023 | PRABODHA<br>CHANDRA NAYAK | OTHERS. NEAT COPY OF PAGE 14,16<br>TO 18,20 TO 22,24,28,32,34 TO BE<br>FILED                                                                                                                                      |
| 63 | WP(C)/2720/2023 | DAITARI PRADHAN           | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED                                                                                   |

| 64 | WP(C)/2722/2023 | PRAKASH KUMAR<br>MISHRA | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                           |
|----|-----------------|-------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 65 | WP(C)/2719/2023 | BHABANI SANKAR<br>DAS   | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED                                                                                                                         |
| 66 | WA/111/2023     | ASUTOSH SAHOO           | 3. AUTHENTICATION FEE IS DEFICIENT.                                                                                                                                                                                                                     |
| 67 | WP(C)/2635/2023 | DEBASIS TRIPATHY        | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                           |
| 68 | CRLMC/477/2023  | AMULYA RATNA<br>PANDA   | OTHERS. C.COPY OF ORDER ANN 2<br>TO BE FILED                                                                                                                                                                                                            |
| 69 | CRLMC/517/2023  | ARIJEET MISHRA          | 3. AUTHENTICATION FEE IS DEFICIENT.                                                                                                                                                                                                                     |
| 70 | WP(C)/3071/2023 | PRAMOD KUMAR<br>ROUT    | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED                                                                                                                                                                                             |
| 71 | CRLREV/48/2023  | SATYAJIT<br>MOHAPATRA   | OTHERS. SYNOPSIS & DATE CHART<br>NOT FURNISHED<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                         |
| 72 | CRLMA/29/2023   | ADV.                    | OTHERS. PUT UP WITH CRLMC 2063/06 FOR S.R                                                                                                                                                                                                               |
| 73 | WP(C)/3088/2023 | MANAS PATI              | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                           |
| 74 | WP(C)/2196/2023 | MANOJ KUMAR<br>PANDA    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                              |
| 75 | WP(C)/2266/2023 | AYUSMAN<br>MAHANTA      | OTHERS. DATE MENTIONED IN ANNX 3 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

| 76 | WP(C)/3073/2023 | MANAS PATI                | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                             |
|----|-----------------|---------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 77 | WP(C)/3074/2023 | MANAS PATI                | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                             |
| 78 | WP(C)/3072/2023 | MANAS PATI                | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                             |
| 79 | WP(C)/2253/2023 | BUDHIRAM DAS              | OTHERS. ANNX 2 IS NOT ATTESTED AS TRUE COPIES OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED & NOT MENTIONED IN THE INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                          |
| 80 | WP(C)/2255/2023 | BUDHIRAM DAS              | OTHERS. SYNOPSIS & LIST OF<br>DATES & EVENTS ARE NOT<br>ALPHABETICALLY PAGINATED &<br>NOT MENTIONED IN THE INDEX<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                         |
| 81 | WP(C)/2239/2023 | MAHESH SETHI              | OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES OTHERS. DOCUMENTS UNDER ANNX 2 & 3 ARE NOT PROPERLY ARRANGED AS PER INDEX AND AVERMENT OF WP 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 82 | WP(C)/2280/2023 | AJIT CHANDRA<br>MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                             |
| 83 | WP(C)/2117/2023 | GYANESWAR<br>SATPATHY     | OTHERS. LEGIBLE COPY OF PAGE 14 TO BE FILED OTHERS. I.A IS NOT PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                       |

| 84 | WP(C)/2251/2023 | NARENDRA PRASAD<br>RATH | OTHERS. ANNX ARE NOT CORRECTLY MARKED OTHERS. PRAYER PORTION OF WP NOT SIGNED BY THE COUNSEL OTHERS. SYNOPSIS IS NOT COMPLETELY PAGEMARKED OTHERS. OP 1 TO 4 NOT REPRESENTED THROUGH OTHERS. DEFICIT COURT FEE OF RS 6/- TO BE PAID 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
|----|-----------------|-------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 85 | WP(C)/2163/2023 | SAROJ KUMAR DASH        | OTHERS. SYNOPSIS & LIST OF<br>DATES & EVENTS ARE NOT<br>ALPHABETICALLY PAGINATED                                                                                                                                                                                                                                                                                                             |
| 86 | WP(C)/2101/2023 | JYOTIRMAY GUPTA         | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                                                                                                |
| 87 | WP(C)/2147/2023 | MANORANJAN<br>MISHRA    | OTHERS. DEFICIT COURT FEE OF RS 18 /- TO BE PAID OTHERS. DATE OF EXECUTION NOT FURNISHED IN V.NAMA OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                     |
| 88 | WP(C)/2176/2023 | SOMANATH MISHRA         | 8. CAUSE TITLE NOT IN ORDER. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED                                                                                                                                                                                      |
| 89 | WP(C)/2172/2023 | SOMANATH MISHRA         | 8. CAUSE TITLE NOT IN ORDER.<br>18. CERTIFIED COPY OF                                                                                                                                                                                                                                                                                                                                        |

|    |                 |                           | TRIAL/APPELLATE COURT ORDER NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED                                                                          |
|----|-----------------|---------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 90 | WP(C)/2150/2023 | BHABANI PRASAD<br>MOHANTY | OTHERS. PAGE 15 IS TO BE ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                  |
| 91 | WP(C)/2152/2023 | BHABANI PRASAD<br>MOHANTY | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED                 |
| 92 | WP(C)/2148/2023 | MANORANJAN<br>MISHRA      | OTHERS. PLACE FOR FURTHER S.R<br>AFTER LEGIBLE COPIES OF ANNX 1<br>TO 14 ARE BEING FILED                                                                                                                                      |
| 93 | WP(C)/2833/2023 | AMIYA KUMAR<br>TARAI      | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                    |
| 94 | WP(C)/2526/2023 | RAJENDRA KUMAR<br>DASH    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                    |
| 95 | WP(C)/2527/2023 | RAJENDRA KUMAR<br>DASH    | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                 |
| 96 | WP(C)/2806/2023 | SUBRAT MISRA              | OTHERS. WELFARE FEE OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE |

|     |                 |                                | A DDE A DING IN THE                                                                                                                                                                                                                                                        |
|-----|-----------------|--------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |                 |                                | APPEARING IN THE                                                                                                                                                                                                                                                           |
|     |                 |                                | PETITION/APPEAL/APPLICATION                                                                                                                                                                                                                                                |
| 97  | WP(C)/2777/2023 | SUBRAT MISRA                   | OTHERS. WELFARE FEE OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 98  | WP(C)/2790/2023 | SUBRAT MISRA                   | OTHERS. WELFARE FEE OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 99  | WP(C)/2084/2023 | DILLIP KUMAR<br>PRADHAN        | OTHERS. NEAT COPY OF PAGE 38,57 TO 59,62 TO BE FILED OTHERS. LTI OF PETNR 5,11 NOT ATTESTED BY THE FILING ADVOCATE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                              |
| 100 | WP(C)/2095/2023 | PRANAYA KISHORE<br>HARICHANDAN | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                              |
| 101 | WP(C)/2793/2023 | SUBRAT MISRA                   | OTHERS. WELFARE FEE OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE                                              |

|     |                 |                          | APPEARING IN THE<br>PETITION/APPEAL/APPLICATION                                                                                                                                                                                                                                                                                                                                            |
|-----|-----------------|--------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 102 | WP(C)/2799/2023 | SUBRAT MISRA             | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION                                                                                                   |
| 103 | WP(C)/2026/2023 | SANTOSH KUMAR<br>MAHANTY | OTHERS. NEAT COPY OF PAGE 20<br>TO BE FILED                                                                                                                                                                                                                                                                                                                                                |
| 104 | WP(C)/2786/2023 | SUBRAT MISRA             | OTHERS. WELFARE FEE OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION                                                                                                                 |
| 105 | WP(C)/2802/2023 | SUBRAT MISRA             | OTHERS. HCBA FEE OF RS 50 /- NOT PAID OTHERS. PAGE 44,100 & 101 ARE NOT NEAT & LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE |

|     |                 |              | APPEARING IN THE                                                                                                                                                                                                                                       |
|-----|-----------------|--------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |                 |              | PETITION/APPEAL/APPLICATION                                                                                                                                                                                                                            |
|     |                 |              | FEITHON/AFFEAL/AFFLICATION                                                                                                                                                                                                                             |
| 106 | WP(C)/2796/2023 | SUBRAT MISRA | OTHERS. HCBA FEE OF RS 50 /- NOT PAID OTHERS. PAGE 100 & 101 ARE NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 107 | WP(C)/2779/2023 | SUBRAT MISRA | OTHERS. HCBA FEE OF RS 50 /- NOT PAID OTHERS. PAGE 100 & 101 ARE NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 108 | WP(C)/2792/2023 | SUBRAT MISRA | OTHERS. HCBA FEE OF RS 50 /- NOT PAID OTHERS. PAGES 98 & 99 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED      |
| 109 | WP(C)/2785/2023 | SUBRAT MISRA | OTHERS. HCBA FEE OF RS 50 /- NOT PAID OTHERS. PAGE 100 & 101 ARE NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT                                                                         |

|     |                 |              | NUMBERS/MOBILE PHONE                                                                                                                                                                                    |
|-----|-----------------|--------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |                 |              | NUMBERS OF ALL THE SIGNING                                                                                                                                                                              |
|     |                 |              | ADVOCATES NOT INDICATED                                                                                                                                                                                 |
|     |                 |              |                                                                                                                                                                                                         |
| 110 | WP(C)/2794/2023 | SUBRAT MISRA | OTHERS. HCBA FEE OF RS 50 /- NOT                                                                                                                                                                        |
|     |                 |              | PAID                                                                                                                                                                                                    |
|     |                 |              | 6. RECEIPT SHOWING SERV.COPY                                                                                                                                                                            |
|     |                 |              | TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                           |
|     |                 |              | 25. NAMES IN CAPITAL                                                                                                                                                                                    |
|     |                 |              | LETTERS/ENROLMENT                                                                                                                                                                                       |
|     |                 |              | NUMBERS/MOBILE PHONE                                                                                                                                                                                    |
|     |                 |              | NUMBERS OF ALL THE SIGNING                                                                                                                                                                              |
|     |                 |              |                                                                                                                                                                                                         |
|     |                 |              | ADVOCATES NOT INDICATED                                                                                                                                                                                 |
| 111 | WD(C)/2792/2022 | SUBRAT MISRA | OTHERS. HCBA FEE OF RS 50 /- NOT                                                                                                                                                                        |
| 111 | WP(C)/2782/2023 | SUBRAI MISRA |                                                                                                                                                                                                         |
|     |                 |              | PAID                                                                                                                                                                                                    |
|     |                 |              | OTHERS. PAGE 100 & 101 ARE NOT                                                                                                                                                                          |
|     |                 |              | LEGIBLE                                                                                                                                                                                                 |
|     |                 |              | 6. RECEIPT SHOWING SERV.COPY                                                                                                                                                                            |
|     |                 |              | TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                           |
|     |                 |              | 25. NAMES IN CAPITAL                                                                                                                                                                                    |
|     |                 |              | LETTERS/ENROLMENT                                                                                                                                                                                       |
|     |                 |              | NUMBERS/MOBILE PHONE                                                                                                                                                                                    |
|     |                 |              | NUMBERS OF ALL THE SIGNING                                                                                                                                                                              |
|     |                 |              | ADVOCATES NOT INDICATED                                                                                                                                                                                 |
|     |                 |              |                                                                                                                                                                                                         |
| 112 | WP(C)/2778/2023 | SUBRAT MISRA | OTHERS. HCBA FEE OF RS 50 /- NOT                                                                                                                                                                        |
|     |                 |              | PAID                                                                                                                                                                                                    |
|     |                 |              | OTHERS. PAGE 101 & 102 ARE NOT                                                                                                                                                                          |
|     |                 |              | LEGIBLE                                                                                                                                                                                                 |
|     |                 |              | 6. RECEIPT SHOWING SERV.COPY                                                                                                                                                                            |
|     |                 |              | TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                           |
|     |                 |              | 25. NAMES IN CAPITAL                                                                                                                                                                                    |
|     |                 |              | LETTERS/ENROLMENT                                                                                                                                                                                       |
|     |                 |              | NUMBERS/MOBILE PHONE                                                                                                                                                                                    |
|     |                 |              | NUMBERS OF ALL THE SIGNING                                                                                                                                                                              |
|     |                 |              | ADVOCATES NOT INDICATED                                                                                                                                                                                 |
|     |                 |              |                                                                                                                                                                                                         |
| 113 | WP(C)/2780/2023 | SUBRAT MISRA | OTHERS. HCBA FEE OF RS 50 /- NOT                                                                                                                                                                        |
|     |                 |              |                                                                                                                                                                                                         |
|     |                 |              |                                                                                                                                                                                                         |
|     |                 |              |                                                                                                                                                                                                         |
|     |                 |              |                                                                                                                                                                                                         |
|     |                 |              |                                                                                                                                                                                                         |
|     |                 |              | 25. NAMES IN CAPITAL                                                                                                                                                                                    |
|     |                 |              | LETTERS/ENROLMENT                                                                                                                                                                                       |
|     |                 |              | NUMBERS/MOBILE PHONE                                                                                                                                                                                    |
| 113 | WP(C)/2780/2023 | SUBRAT MISRA | ADVOCATES NOT INDICATED  OTHERS. HCBA FEE OF RS 50 /- NOT PAID OTHERS. PAGE 100 & 101 ARE NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT |

|     |                 |              | NUMBERS OF ALL THE SIGNING                                                                                                                                                                                                                                                                                  |
|-----|-----------------|--------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |                 |              | NUMBERS OF ALL THE SIGNING                                                                                                                                                                                                                                                                                  |
|     |                 |              | ADVOCATES NOT INDICATED                                                                                                                                                                                                                                                                                     |
| 114 | WP(C)/2803/2023 | SUBRAT MISRA | OTHERS. HCBA FEE OF RS 50 /- NOT PAID OTHERS. PAGE 101 & 102 ARE NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED                                                      |
| 115 | WP(C)/2800/2023 | SUBRAT MISRA | OTHERS. HCBA FEE OF RS 50 /- NOT PAID OTHERS. PAGE 100 & 101 ARE NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED                                                      |
| 116 | WP(C)/2789/2023 | SUBRAT MISRA | OTHERS. HCBA FEE OF RS 50 /- NOT PAID OTHERS. PAGE 100 & 101 ARE NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 117 | WP(C)/2781/2023 | SUBRAT MISRA | OTHERS. HCBA FEE OF RS 50 /- NOT PAID OTHERS. PAGE 101 & 102 ARE NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY                                                                                                                                                                                                   |

|     |                 |                         | TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED                                                                                                                               |
|-----|-----------------|-------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 118 | WP(C)/2787/2023 | SUBRAT MISRA            | OTHERS. WELFARE FEE OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 119 | WP(C)/2647/2023 | KISHORE KUMAR<br>MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                 |
| 120 | WP(C)/2282/2023 | ARUN KUMAR<br>PATRA     | OTHERS. NEAT COPY OF PAGE 9 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                         |
| 121 | WP(C)/2272/2023 | AMITABH MISHRA          | OTHERS. ADDRESS OF THE PETNR NOT FURNISHED IN THE V.NAMA OTHERS. PETNR NO. 6,8,9,23,27,35,46 & 48 NOT FURNISHED THEIR FULL ADDRESS OTHERS. NEAT COPY OF PAGE 33 & 34 & 40 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                           |
| 122 | WP(C)/2274/2023 | DURGA PRASAD<br>NANDA   | OTHERS. AGE OF OP 2 NOT<br>FURNISHED<br>OTHERS. NEAT COPY OF PAGE 24<br>TO 31 TO BE FILED                                                                                                                                                                                  |
| 123 | WP(C)/2267/2023 | SUBHANKAR ROUT          | OTHERS. NEAT COPY OF PAGE 21<br>TO 23,25,26,28,30 TO 32 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                       |

| 124 | WP(C)/2257/2023 | SUSANTA KUMAR<br>JETHY     | OTHERS. SUBJECT CODE IN THE CT<br>PAGE NOT FURNISHED<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                        |
|-----|-----------------|----------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 125 | WP(C)/2331/2023 | GOPINATH PANDA             | OTHERS. NEAT COPY OF PAGE 11,12<br>TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                              |
| 126 | WP(C)/3066/2023 | PRITISH BEHERA             | OTHERS. NEAT COPY OF PAGE 18,73<br>TO BE FILED                                                                                                               |
| 127 | WP(C)/3063/2023 | DEBRAT SETHY               | OTHERS. NEAT COPY OF PAGE 18<br>TO BE FILED                                                                                                                  |
| 128 | WP(C)/2743/2023 | BIKRAM KESHARI<br>RAJ      | 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 129 | WP(C)/2742/2023 | PRONOY MOHANTY             | OTHERS. PAGE 11 NOT LEGIBLE<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                 |
| 130 | WP(C)/2120/2023 | PRAKASH KUMAR<br>MISHRA    | OTHERS. LEGIBLE COPY OF PAGE 13 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                       |
| 131 | WP(C)/2166/2023 | DR.JITENDRA<br>KUMAR LENKA | OTHERS. LEGIBLE COPY OF PAGE 22 TO BE FILED                                                                                                                  |
| 132 | WA/106/2023     | SUKANTA KUMAR<br>DALAI     | OTHERS. CODE NOT INDICATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                        |
| 133 | WA/103/2023     | ASHOK KUMAR<br>PANIGRAHI   | OTHERS. MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED.        |

| 134 | WA/104/2023     | RAICHARAN<br>MOHAPATRA      | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID OTHERS. PUT UP FOR S.R AFTER FILING C.COPY OF IMPUGNED ORDER                                                                                                                                                                                                                        |
|-----|-----------------|-----------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 135 | WP(C)/2343/2023 | HEMANTA KUMAR<br>MUND       | OTHERS. PAGE 12 TO 16 NOT<br>LEGIBLE<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                               |
| 136 | WP(C)/3090/2023 | PRATYUSH RANJAN<br>PATTNAIK | OTHERS. NEAT COPY OF PAGE 11,13,14 & 70 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                      |
| 137 | WP(C)/2329/2023 | GOPINATH PANDA              | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED                                                                                                                                                           |
| 138 | WP(C)/2618/2023 | NIRANJAN BISWAL             | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                                       |
| 139 | WP(C)/2753/2023 | NIROD KUMAR SAHU            | 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 140 | CRLMP/203/2023  | ASHOK KUMAR<br>SARANGI      | OTHERS. SYNOPSIS & LIST OF<br>DATES & EVENTS NOT FILED                                                                                                                                                                                                                                                                              |
| 141 | CMAPL/751/2022  | MANOJ KUMAR<br>NAYAK        | OTHERS. C.T NOT FURNISHED IN DETAILS                                                                                                                                                                                                                                                                                                |

|     |                 |                             | 3. AUTHENTICATION FEE IS DEFICIENT.                                                                                                                                                                                                                                                                            |
|-----|-----------------|-----------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 142 | CRLMA/315/2022  | ADV.                        | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                  |
| 143 | WP(C)/3113/2023 | SUSHANTA KUMAR<br>MISHRA    | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                  |
| 144 | WP(C)/3114/2023 | SUSHANTA KUMAR<br>MISHRA    | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                  |
| 145 | WP(C)/2265/2023 | PRASANNA KUMAR<br>PANDA (3) | OTHERS. NEAT COPY OF PAGE 18 TO 21 & 54 TO BE FILED OTHERS. DATE CHART NOT FILED, INSTEAD OF SYNOPSIS PREAMBLE OF THE PETITION FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 146 | CMP/93/2023     | BANSHIDHAR BAUG             | OTHERS. WELFARE FEE OF RS 50 /-<br>NOT PAID<br>OTHERS. SYNOPSIS & LIST OF<br>DATES & EVENTS NOT FILED                                                                                                                                                                                                          |
| 147 | MACA/565/2017   | M/S.RAMESH<br>CH.BEHERA     | OTHERS. CODE NOT CORRECTLY INDICATED OTHERS. AWARD NOT FURNISHED IN BEING AGGRIEVED OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED 24. LIMITATION NOT IN TIME / EXPIRED.                                                                                                                                     |
| 148 | WP(C)/3130/2023 | SHISHIR KU.<br>ROUTRAY      | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID                                                                                                                                                                                                                                                                |
| 149 | WP(C)/2909/2023 | SWAPNIL ROY                 | OTHERS. LEGIBLE COPY OF PAGE 28 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT                                                                                                                                                                                    |

|     |                 |                        | FURNISHED/INCORRECTLY<br>MENTIONED                                                                                                                                                                                                                                                                                                                  |
|-----|-----------------|------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 150 | WP(C)/2009/2023 | ARUN KUMAR<br>PATRA    | OTHERS. PAGE 27,28 & 31 ARE TO BE ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                               |
| 151 | WP(C)/2995/2023 | SITANSU MOHAN<br>SINGH | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                                                       |
| 152 | WP(C)/2997/2023 | SITANSU MOHAN<br>SINGH | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                                                       |
| 153 | CMP/87/2023     | MADAN MOHAN DAS        | 19. UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED                                                                                                                                                                                                                                                                                      |
| 154 | CMP/92/2023     | JAGABANDHU SAHU        | 1. COURT FEE IS DEFICIENT.                                                                                                                                                                                                                                                                                                                          |
| 155 | WP(C)/2986/2023 | SANJIB KUMAR<br>RATH   | OTHERS. PARAGRAPH NUMBERING IS TO BE CORRECTED AFTER PARA 11 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 156 | WP(C)/2910/2023 | SWAPNIL ROY            | OTHERS. PAGE 21 IS TO BE ATTESTED OTHERS. LEGIBLE COPY OF PAGE 28 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED                                                                                                                                                       |

| 157 | WP(C)/2994/2023 | SITANSU MOHAN<br>SINGH  | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                                                                                                                                                                 |
|-----|-----------------|-------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 158 | WP(C)/2876/2023 | LAXMI PRASAD<br>DWIVEDY | OTHERS. SYNOPSIS & LIST OF<br>DATES & EVENTS NOT MENTIONED<br>IN THE INDEX<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                                                                                                                                                                                                                                                                                                   |
| 159 | WP(C)/3093/2023 | BINOD KUMAR HATI        | 19. UNDERTAKING FOR NON FILING<br>OF TRANSLATED COPY NOT FILED                                                                                                                                                                                                                                                                                                                                                                                                |
| 160 | WP(C)/2987/2023 | SANJIB KUMAR<br>RATH    | OTHERS. PAGE 11 & 12 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 161 | WP(C)/2890/2023 | SOMADARSAN<br>MOHANTY   | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.<br>14. NOT PROPERLY INDEXED.                                                                                                                                                                                                                                                                                                                                                                    |
| 162 | WP(C)/2988/2023 | SANJIB KUMAR<br>RATH    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER                                                                                                                                                                                                                         |

|     |                 |                                    | SIGNATURE OF SUCH ADVOCATE<br>APPEARING IN THE<br>PETITION/APPEAL/APPLICATION                                                                                                                                                                                                                                 |
|-----|-----------------|------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 163 | WP(C)/2991/2023 | G.K.NANDA (GOPAL<br>KRUSHNA NANDA) | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |